

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:5359  
ANSWERED ON:28.08.2001  
SETTING UP OF TASK FORCE  
SANGEETA KUMARI SINGH DEO

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

- (a) whether a task force has been constituted to check the unauthorised constructions/encroachments in Delhi;
- (b) if so, the aims and objectives thereof; and
- (c) the number of unauthorised constructions/encroachments against which the said task force has taken action during the last three years?

**Answer**

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION ( SHRI BANDARU DATTATREYA )

- (a)&(b): The Government of NCT of Delhi has constituted District Task Force for each District to assemble information, initiate action when a prosecution is called for and activate the land owning agency to protect and recover the encroached land.
- (c): Divisional Commissioner, Delhi has reported that the Task Force has taken action in demolishing unauthorized construction/encroachments in 7138 residential and 4512 commercial buildings during the period from June, 1998 to July, 2001.